

File No. 13015/01/2019-QA  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
Quality Assurance Division  
**FDA Bhavan, Kotla Road, New Delhi-110 002**

Dated, the 20<sup>th</sup> February, 2019

**Subject: Awareness program on ISO/IEC-17025:2017 for State Food Laboratories by NABL to be held at Food Safety and Standards Authority of India (FSSAI), HQ, New Delhi on 12 March, 2019-reg.**

Sir,

FSSAI is conducting awareness program in collaboration with NABL for the laboratory staff working in state food laboratories to enable them get NABL accreditation for their laboratories.

2. This is a compulsory program for all the State Food laboratories that will help the food testing laboratory personnel understand the procedure of getting their lab accredited by NABL. The points to be discussed in the program are as follows:

- About NABL and its Objectives, Scope of Accreditation and Accreditation process.
- Overview of Accreditation Standard ISO/IEC 17025:2017
- Preparedness for Accreditation
- NABL Documentation

3. The program will be held at **FSSAI, HQ, New Delhi on 12th March, 2019** for all State Laboratories in Northern region.

4. In this regard, you are requested to send nominations of atleast 2 laboratory personnel each from your state laboratory for attending this program at training Id: [training.qa@fssai.gov.in](mailto:training.qa@fssai.gov.in). The applicants nominated by you need to fill the application form through the link <https://goo.gl/forms/yA6jdujHAKOcrMST2> of Google form latest by **26 February, 2019** as per the google form .

5. The participants selected for the program will be finalized by FSSAI and will be informed by FSSAI well in advance

6. There is no training/registration fee for this training program. However, the TA/DA for participants only from state Government organization will be borne by FSSAI as per their entitlements.

7. FSSAI will reimburse the travelling expenses in accordance with the rules and as per government entitlements. Reimbursement of travel by air is restricted to Air India/Indian Airlines only. It is also informed that Air tickets may be purchased directly from Air India (at booking counter or website of Air India - [www.airindia.com](http://www.airindia.com)) or by utilizing the services of Authorized Travel Agents -M/s Balmer and Lawrie & Company ([www.balmerlawrie.com](http://www.balmerlawrie.com)), M/S Ashok Travels and Tours, and for travel by rail to IRCTC ([www.irctc.co.in](http://www.irctc.co.in)). Furthermore it is also to inform that no reimbursement will be given if the travel is done by any private airlines.

  
(Nilesh Kumar Ojha)

Assistant Director (Quality Assurance)  
011-23210596/09871337687

To,

1. Food Safety Commissioner of Chhattisgarh, Delhi, Haryana, Himachal Pradesh, Jammu & Kashmir, Punjab, Rajasthan, Uttarakhand, Uttar Pradesh.

Copy To: IT division for Uploading on FSSAI official Website



**Food Safety and Standards Authority of India organizes**

**NABL Accreditation Awareness Program**

**in collaboration with**

**National Accreditation Board for Training and Calibration Laboratories (NABL)**

**at FSSAI (HQ), New Delhi- 12<sup>th</sup> March, 2019**

**Recommendation of the forwarding Authority**

It is my pleasure to recommend the following scientific/technical personnel of my laboratory for the training program on Awareness program on ISO/IEC-17025:2017 for state food laboratories by NABL to be held at Food Safety and Standard Authority of India (FSSAI), HQ, New Delhi on 12<sup>th</sup> March, 2019

- 1.
- 2.

The application form(s) have been submitted by the personnel through Google Form.

Date:

Name of Laboratory:

Name & Designation

Contact Number:

Signature